

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. and
EMAAR MGF Land Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 07.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

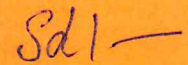
PRESENT:

For the Petitioner Mr. Sudipto Sarkar, Sr. Adv. with Mr. Daksh Ahluwalia
and Mr. Raghav Sabharwal, Advs.

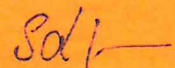
ORDER

Ld. Counsel for the respondent seeks and is granted four weeks time to file reply with a copy in advance to the counsel opposite.

List for arguments on 16.09.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)